



LEGISLATIVE ASSEMBLY OF GOA

**The Goa Supplementary Appropriation
Bill, 2000**

(Bill No. 1 of 2000)

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(~~To~~ be introduced in the Legislative Assembly of Goa)

GOA LEGISLATURE SECRETARIAT
ASSEMBLY HALL, PORVORIM
MARCH, 2000

THE GOA SUPPLEMENTARY APPROPRIATION BILL, 2000

(Bill No. 1 of 2000)

A bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 1999-2000.

Be it enacted by the Legislative Assembly of Goa in the Fifty-first Year of the Republic of India as follows:-

1. *Short title.* – This Act may be called the Goa Supplementary Appropriation Act, 2000.
2. *Issue of Rs. 15547.23 lakhs from out of the Consolidated Fund of the State of Goa for the financial year 1999-2000.* – From and out of the Consolidated Fund of the State of Goa, there may be paid and applied sums not exceeding those specified in column (5) of the Schedule amounting in the aggregate to the sums of one hundred fifty five crores, forty seven lakhs and twenty three thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1999-2000 in respect of the services and purposes specified in column (2) of the Schedule.
3. *Appropriation* – The sums authorised to be paid and applied from out of the Consolidated Fund of the State of Goa, by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

THE SCHEDULE

(See sections 2 and 3)

(Rs. in lakhs)

No. of Demand	Services and purposes	Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund of the State of Goa	Total
(1)	(2)	(3)	(4)	(5)
1	Legislature Secretariat	22.05	8.00	30.05
-	<i>Raj Bhavan (Charged)</i>	-	18.40	18.40
2	General Administration & Coordination	83.61	-	83.61
3	District & Session Court, North Goa	41.56	-	41.56
4	District & Session Court, South Goa	40.00	-	40.00
5	Prosecution	10.00	-	10.00
6	Election Office	161.56	-	161.56
7	Settlement & Land Records	55.79	-	55.79
8	Treasury & Accounts Administration	2938.30	-	2938.30
9	Treasury & Accounts Administration, South Goa	5.70	-	5.70
-	<i>Debt Services (Charged)</i>	-	137.80	137.80
10	Notary Services	22.68	-	22.68
11	Excise	18.00	-	18.00
12	Sales & Entertainment Tax	25.03	-	25.03
13	Transport	46.08	-	46.08
-	<i>Goa Public Service Commission (Charged)</i>	-	1.00	1.00
14	Goa Sadan	2.48	-	2.48
15	Collectorate, North Goa	47.15	-	47.15
16	Collectorate, South Goa	23.96	-	23.96
17	Police	694.18	-	694.18
18	Jails	24.60	-	24.60
19	Industries & Mines	74.12	-	74.12
20	Printing & Stationery	1.25	-	1.25
21	Public Works	1590.27	37.00	1627.27

(1)	(2)	(3)	(4)	(5)
22.	Vigilance	2.00	-	2.00
24.	Goa Public Men's Corruption, Investigation & Enquiry	3.72	-	3.72
25.	Home Guards	15.18	-	15.18
26.	Fire & Emergency Services	37.94	-	37.94
27.	Evacuee Property	0.07	-	0.07
31.	Panchayats	114.76	-	114.76
33.	Revenue	90.47	-	90.47
34.	School Education	3365.57	-	3365.57
35.	Higher Education	1566.67	48.00	1614.67
36.	Technical Education	190.00	-	190.00
37.	Government Polytechnic, Panaji.	23.00	-	23.00
38.	Government Polytechnic, Bicholim	23.48	-	23.48
39.	Government Polytechnic, Curchorem	11.86	-	11.86
40.	Goa College of Engineering	191.02	-	191.02
41.	Goa Architecture College	26.91	-	26.91
42.	Sports & Youth Affairs	118.07	65.98	184.05
43.	Art & Culture	31.00	-	31.00
44.	Goa College of Art	4.95	-	4.95
45.	Archives and Archaeology	29.00	-	29.00
46.	Museum	10.00	-	10.00
47.	Goa Medical College	485.46	0.30	485.76
48.	Health Services	522.71	-	522.71
49.	Institute of Psychiatry & Human Behaviour	106.27	-	106.27
50.	Goa College of Pharmacy	44.25	-	44.25
51.	Goa Dental College	34.88	-	34.88
52.	Labour	94.19	-	94.19
53.	Food & Drugs Administration	11.62	-	11.62
54.	Town & Country Planning	38.64	-	38.64
55.	Municipal Administration	46.96	-	46.96
56.	Information & Publicity	11.56	-	11.56
57.	Social Welfare	35.24	-	35.24
58.	Women & Child Development	99.13	-	99.13

(1)	(2)	(3)	(4)	(5)
59.	Factories & Boilers	30.50	-	30.50
60.	Employment	5.42	-	5.42
61.	Craftsman Training	10.00	-	10.00
63.	Rajya Sainik Board	9.03	-	9.03
64.	Agriculture	27.48	-	27.48
65.	Animal Husbandry	81.98	-	81.98
66.	Fisheries	68.30	-	68.30
67.	Ports Administration	37.45	-	37.45
68.	Forests	288.08	-	288.08
69.	Parks & Gardens	25.18	-	25.18
70.	Civil Supplies	25.46	-	25.46
71.	Cooperation	20.10	-	20.10
72.	Science, Technology & Environment	47.00	-	47.00
73.	State Election	100.00	-	100.00
74.	Irrigation	355.65	0.49	356.14
75.	Planning, Statistics and Evaluation	32.60	-	32.60
76.	Electricity	417.72	1.68	419.40
77.	River Navigation	91.00	-	91.00
78.	Tourism	234.21	-	234.21
80.	Legal Metrology	6.47	-	6.47
TOTAL		15228.58	318.65	15547.23

Financial Memorandum

Provision is made in the Bill to appropriate for certain services and purposes expressed in the Schedule during the financial year ending 31st March, 2000, a sum of Rs. 15547.23 lakhs over and above the amounts granted for the services for the financial year 1999-2000. The amount mentioned above consists of Rs. 14101.79 lakhs on Revenue Account and Rs. 1445.44 lakhs on Capital Account.

This bill is introduced in pursuance of Article 205(1) read with Article 204 of the Constitution of India to provide for the Supplementary Appropriation out of the Consolidated Fund of the State of Goa of the moneys required to meet the amount required on certain services during the financial year 1999-2000 in excess of the amounts granted for those services.

SHRI FRANCISCO SARDINHA
Chief Minister

Porvorim
March, 2000.

Legislative Assembly of Goa

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BILL

To give effect to the financial proposal of the State of Goa for the financial year 1999-2000.

The Governor has, in pursuance of clauses (1) and (3) of Article 207 of the Constitution of India, recommended to the Legislative Assembly, the introduction and consideration of the Bill.

P. N. RIVANKAR
Secretary Legislative Department